

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No.32(MAH)/2010

CORAM:
Member (Judicial)
M.K. Shrawat

Present: **SHRI M. K. SHRAWAT**

MEMBER (J)
Dated: 17.07.2017

ATTENDENCE-CUM-ORDER SHEET OF THE TRIBUNAL OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 17.07.2017

2. Directed to revert back the progress of the "Settlement" on or before 3rd August, 2017.

V/s.
M/s. Altius Developers Pvt. Ltd.

1. The Learned Representatives of both the sides are present and stated that a
SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act 2013.

COMMON ORDER

S. No.	NAME	DESIGNATION	SIGNATURE
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(1) **Kalpesh Duhia P. 1**

K Duhia

(2) **MS K.R. Chaudhara**
1/2 M. Humronwala
Adv for App No. 4, 9, 12

K R Chaudhara

COMMON ORDER

T.C.P No. 31/397-398/CLB/MB/MAH/2010

T.C.P No. 32/397-398/CLB/MB/MAH/2010

1. The Learned Representatives of both the sides are present and stated that a "Settlement" is in progress.
2. Directed to revert back the progress of the "Settlement" on or before 3rd August, 2017.
3. Adjourned to **3rd August, 2017.**

Sd/-

Dated: **17.07.2017**

M.K. Shrawat
Member (Judicial)